

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) and (b) Dry season flows of the Ganga reaching Farakka are insufficient to meet the needs of the Calcutta Port and reasonable uses of Bangladesh on the down-stream. Both India and Bangladesh have recognised this and for augmenting the dry weather flows, they have exchanged their schemes in March 1978. Pursuant to the Indo-Bangladesh Memorandum of Understanding of October 1982, the two Governments have directed the Indo-Bangladesh Joint Rivers Commission to complete the pre-feasibility studies of these two schemes for deciding upon the optimum solution within 18 months for urgent implementation.

Central Social Welfare Board scheme for Women

630. SHRIMATI SAROJ KHAPARDE: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Central Social Welfare Board has launched several new schemes to help women through voluntary agencies;

(b) if so, the details thereof; and

(c) what assistance, financial or otherwise, is given to the voluntary agencies?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) No.

(b) Does not arise.

(c) Financial assistance to help women through voluntary agencies by CSWB is extended for the implementation of various programme, which include:—

| Programme | Financial assistance up to |
|--|-----------------------------------|
| 1. (i) Grant-in-aid to voluntary organisation | Rs. 5,000 ad hoc grant. |
| (ii) Plant grant | Rs. 10,000 per year. |
| 2. Condensed Courses of Education for Adult Women | Rs. 60,500 for a two year course. |
| 3. Socio-Economic Programme : | |
| (i) Production Units | Rs. 3,00,000/- |
| (ii) Dairy Units | Rs. 20,870/- |
| 4. Border Area Projects | Rs. 1,20,000/- per project. |
| 5. Welfare Extension Projects (Original Pattern) and (Coordinated Pattern) | Rs. 90,000/- per project. |
| 6. Training of Rural Women in Public Cooperation | Rs. 8,000/- per group. |
| 7. Holiday Homes Programmes | Rs. 10,400/- per group. |

अनुसूचित जनजातियों के लिए
कल्याण योजनाएं

631. श्री नत्था सिंह : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि सरकार द्वारा अनुसूचित जनजातियों हेतु विभिन्न कल्याण योजनाओं के लिये, राज्य-वार, कितनी राशि मंजूर की गई है और इस प्रयोजन के लिये 1980-82

की अवधि के लिये राजस्थान को कितनी राशि प्रदान की गई है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उपमंत्री (श्री पी० के० थुंगन) : कल्याण कार्यक्रमों के लिए राजस्थान सहित राज्य-वार मंजूरी दशनि वाला एक विवरण संलग्न है । [देखिये परिशिष्ट CXXV, अनुपत्र संख्या 26]